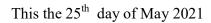
# CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### T.A. No. 62/7825/2020



### HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

HON BLE MR. ANAND MATHUR, MEMBER (A)	
1.	Muzaffar Ahmad Khan, age 28 years, S/o Mohammad Ramzan Khan, R/o
	Soibugh Budgam & 06 others
	(Applicants)
(Advocate:- Mr. Sheikh Mushtaq-Not Present	
<u>Versus</u>	
	State of J&K through Commissioner/Secretary to Government, Health & Medical
	Education Department, Civil Secretariat, Srinagar/Jammu and 9 ors.
	Respondents
(Advo	cate: Mr. Sudesh Magota, learned D.A.G.)

## ORDER [ORAL]

#### (Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last listed date i.e., 07.05.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun

Administration